# Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

### Minutes of NC-V meeting due for 09.05.2013 but actually held on 10.05.2013

The meeting No.06/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was due for 09.05.2013 but actually held on 10.05.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, Dy. DGFT	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.05/AM-14, dated 02.05.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 02.05.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.06/AM-14 dated 09.05.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 6/84-ALC3/2013 MEETING DATE : 09.05.2013

Case No.:2/41/84-ALC3/2012	J	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
HQ File :01/84/050/00376/AM13/			Defer Date: 06.06.2013
Decision: The Committee considered	er relevant naners and observed t	hat the requisite	

|Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite|

comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

	Case No.:18/40/84-ALC3/2012		Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
$\ _2$	HQ File :01/84/050/00373/AM13/	RLA File :03/95/040/00655/AM13/	Lic.No/Date:0310717388 17.12.2012	Defer Date: 06.06.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

	Case No.:1/41/84-ALC3/2012	1. 19	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
$\ _3$	HQ File :01/84/050/00375/AM13/	RLA File :03/95/040/00650/AM13/		Defer Date: 06.06.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

	Case No.:4/41/84-ALC3/2012		Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
4	HQ File :01/84/050/00378/AM13/	RLA File :03/95/040/00639/AM13/		Defer Date: 06.06.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

	Case No.:3/41/84-ALC3/2012		Status: Deferred
5	HQ File :01/84/050/00377/AM13/		Defer Date: 06.06.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

	Case No.:6/42/84-ALC3/2012	-	Status: Deferred
$\ _{6}$	HQ File :01/84/050/00386/AM13/		Defer Date: 06.06.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

	Case No.:32/43/84-ALC3/2012	1 3		Status: Deferred
7	HQ File :01/84/050/00418/AM13/			Defer Date: 06.06.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter.

Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

Case No.:1/4/84-ALC3/2013		00.07.2012	Status: Approved
HQ File :01/84/050/00005/AM14/		Lic.No/Date:0710093305 23.01.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/17/2013-14/Hosy., dated 09.05.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's 3/4 Shorts made of	2950 Nos.	70% Cotton 30% Nylon dobby	2.73 Sq. meter
	70% Cotton 30% Nylon		dyed fabric, GSM-125+/-10%,	per piece
	dobby dyed fabric, GSM-		width-56"	
	125+/-10% (Style		Embroidery patch label	1.01 Nos. per
	No.X6S2051D)			piece
			Velcro Tape	1650 Meter
			100% Cotton fusible knitted	0.20 Sq. meter
			interlining	per piece
			Poly/Spun Polyester sewing	600 Meters per
			thread	piece
2.	Men's Cargo Pant made of	1850 Nos.	70% Cotton 30% Nylon	3.02 Sq. meter
	70% Cotton 30% Nylon		Ribstop dyed fabric, GSM-	per piece
	Ribstop dyed fabric, GSM-		150+/-10%, width-57"	
	150+/-10% (Style		100% Cotton fusible knitted	0.22 Sq. meter
	No.B6P502RO)		interlining	per piece
			Zippers	3.01 Nos. per

				piece
	Poly/Spun	Polyester	sewing	400 Meters per
	thread			piece
	Plastic Cord	llock		3737 Nos.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:17/47/84-ALC3/2012	Party Name: CHIRIPAL INDUSTRIES LTD.	 Status: Deferred
HQ File :01/84/050/00448/AM13/		Defer Date: 30.05.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that in the personal hearing with the representative of the applicant firm in the NC meeting held on 04.04.2013, the representative of the applicant firm was suggested to submit the relevant documents, flow chart and statement of wastage at each stage of the export product to the Committee. However, the applicant firm vide their e-mail dated 08.05.2013 has not submitted the requisite information/details. The Committee after deliberations decided to await the same and defer the case for re-listing on 30.05.2013.

Case No.:4/2/84-ALC3/2013		00 07 2012	Status: Approved
HQ File :01/84/050/00004/AM14/	RLA File :03/95/040/00936/AM13/	Lic.No/Date:0310727640 11.03.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/15/2013-14/Hosy., dated 09.05.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		

1.	Suitcase made of plastic	4200 Nos.	Polypropylene Sheet (Size-800	Net to net with
	namely Cubelite SP		X 650 X 1.11mm)	accountability
	55MM (Size-38CM X		PP tricot lining fabric/vinyl,	5208 Sq. meter
	55CM X 20.5CM)		GSM-151	_
			PU coated fabric for interior	8820 Sq. meter
			0.16mm, GSM-104	
			Nylon Zipper No.5	16,077 Meters
			Nylon Zipper No.3	3465 Meters
			N57-JK10 Slider Nickel	Net to net with
				accountability
			N37-JK10 Slider Nickel	Net to net with
				accountability
			5 Men BLK Label logo T-	Net to net with
			M08429	accountability
			Mesh 100% Polyester fabric,	600 Sq. meter
			width-58" L:1298 Meter	
			Graphite  Floation Firmlet CD STD	Not to not with
			Elastic Fixplat-CR STP HLDR(F-251)	Net to net with accountability
			Handle back plate 55BT-CR	
			STP HLDR (F-255)	accountability
			Buckle ZA 1001-30mm	Net to net with
				accountability
			Nylon coated fabric, KY-	3692 Sq. meter
			4025, Thickness-0.23mm	
			Nylon Zipper No.8, 40mm	8593 Meters
			Slider Pullar N87H1-JH296	Net to net with
			Left	accountability
			Slider Pullar N87H1-JH297	Net to net with

			Right	accountability
			Hinge JF-166 Cubelite (F-166)	Net to net with
				accountability
			TSA Recess Lock (TSA	Net to net with
			21112)	accountability
			Carry handle Cubelite-A112	Net to net with
				accountability
			Handle Cap Cubelite-A112	Net to net with
			(Made of Plastic)	accountability
			Handle Cap backplate Cubelite	Net to net with
			(A-112)	accountability
			NC50A-B2-J047-0321GN-	Net to net with
			ID Tag  Cubalita Lago I W I 1042	accountability  Net to net with
			Cubelite Logo J.W.L. 1942	accountability
			Pull handle 55CM Cubelite (H-	Net to net with
			9-8-C)	accountability
			Cubelite double wheels Dia-48	Net to net with
				accountability
			SAMBL-HT-Gen/02/12 PP	Net to net with
			Hangtag	accountability
			Sticker SBL SAMA-STK	Net to net with
				accountability
2.	Suitcase made of plastic	3600 Nos.	Polypropylene Sheet (Size-795	Net to net with
	namely Cubelite SP		X 990 X 1.11mm)	accountability
	68MM (Size-46CM X		PP tricot lining fabric/vinyl,	7920 Sq. meter
	68CM X 28.5CM)		GSM-151	
			PU coated fabric for interior	9259 Sq. meter
			0.16mm, GSM-104	

Nylon Zipper No.5	15,760 Meters
Nylon Zipper No.3	3762 Meters
N57-JK10 Slider Nickel	Net to net with
	accountability
N37-JK10 Slider Nickel	Net to net with
	accountability
5 Men BLK Label logo T-	Net to net with
M08429	accountability
Mesh 100% Polyester fabric,	871 Sq. meter
width-58" L:1298 Meter	
Graphite	
Fixn Part Elast-CR STRP	Net to net with
HLDR(F-246)	accountability
Buckle ZA 1001-30mm	Net to net with
	accountability
Nylon coated fabric, KY-	5050 Sq. meter
4025, Thickness-0.23mm	
Nylon Zipper No.8, 40mm	9028 Meters
Slider Pullar N87H1-JH296	Net to net with
Left	accountability
Slider Pullar N87H1-JH297	Net to net with
Right	accountability
Hinge JF-166 Cubelite (F-166)	Net to net with
	accountability
TSA Recess Lock (TSA	Net to net with
21112)	accountability
Carry handle Cubelite-A112	Net to net with
	accountability

				(Made of Plastic)	accountability
				Handle Cap backplate Cubelite	Net to net with
				(A-112)	accountability
				Back plate of C.HDL-CR	Net to net with
				STRP (A-112)	accountability
				NC50A-B2-J047-0321GN-	Net to net with
				ID Tag	accountability
				Cubelite Logo J.W.L. 1942	Net to net with
					accountability
				Pull handle 68CM Cubelite (H-	Net to net with
				7-12D-2)	accountability
				Cubelite double wheels Dia-60	Net to net with
					accountability
				Shell Reinforcement Bottom left	
				ZN 176-B	accountability
				Shell Reinforcement Bottom	
				right ZN 176-B	accountability
				Shell Reinforcement Top left	
				ZN 178-A	accountability
				Shell Reinforcement Top right	
				ZN 177-A	accountability
				SAMBL-HT-Gen/02/12 PP	Net to net with
				Hangtag	accountability
				Sticker SBL SAMA-STK	Net to net with
$\parallel_{10}$			40000		accountability
	3.	Suit case made of plastic	4200 Nos.	Polypropylene Sheet (Size-900	Net to net with
		namely Cubelite SP		X 1110 X 1.13mm)	accountability
		76MM (Size-51CM X		PP tricot lining fabric/vinyl,	11,705 Sq. meter
		75.5CM X 30.5CM)		GSM-151	

PU coated fabric for interior	11,914 Sq. meter
0.16mm, GSM-104	
Nylon Zipper No.5	19,773 Meters
Nylon Zipper No.3	4019 Meters
N57-JK10 Slider Nickel	Net to net with
	accountability
N37-JK10 Slider Nickel	Net to net with
	accountability
5 Men BLK Label logo T-	Net to net with
M08429	accountability
Mesh 100% Polyester fabric,	1288 Sq. meter
width-58" L:1298 Meter	
Graphite	
Fixn Part Elast-CR STRP	Net to net with
HLDR(F-246)	accountability
Buckle ZA 1001-30mm	Net to net with
	accountability
Nylon coated fabric, KY-	7119 Sq. meter
4025, Thickness-0.23mm	
Nylon Zipper No.8, 40mm	11,688 Meters
Slider Pullar N87H1-JH296	Net to net with
Left	accountability
Slider Pullar N87H1-JH297	Net to net with
Right	accountability
Hinge JF-166 Cubelite (F-166)	Net to net with
	accountability
TSA Recess Lock (TSA	Net to net with
21112)	accountability
Carry handle Cubelite-A112	Net to net with

				accour	ntability	
			Handle Cap Cubelite-A112	Net	to net	with
			(Made of Plastic)	accour	ntability	
			Handle Cap Cubelite-A112		to net	with
			(Made of Plastic)		ntability	
			Back plate of C.HDL-CR		to net	with
			STRP (A-112)		ntability	•.4
			NC50A-B2-J047-0321GN-		to net	with
			ID Tag		ntability	-,1
			Cubelite Logo J.W.L. 1942		to net	with
			Dull handle 76CM Cubalita		ntability to not	rr vith
			Pull handle 76CM Cubelite Bags H712DI BLK (H-7-		to net ntability	WIUI
			12D-2)	accou	naomty	
			Cubelite double wheels Dia-60	Net	to net	with
				accour	ntability	
			Shell Reinforcement Bottom left	Net	to net	with
			ZN 176-B	accour	ntability	
			Shell Reinforcement Bottom	Net	to net	with
			right ZN 175-B	accour	ntability	
			Shell Reinforcement Top left		to net	with
			ZN 178-A		ntability	
			Shell Reinforcement Top right			with
			ZN 177-A		ntability	•.4
			SAMBL-HT-Gen/02/12 PP			with
			Hangtag GAMA GTV		ntability	•,1
			Sticker SBL SAMA-STK		to net	with
	Quit agga mada of plantis	2000 Nag	Dokraronylono Chast (Circ 045		ntability to not	<u>;</u> 41a
<b>  </b> 4.	Suit case made of plastic	3000 Nos.	Polypropylene Sheet (Size-945	Net	to net	with

namely	Cubelite	SP82
(Size- 54	4.5CM X	82CM
X 32CN	<b>1</b> )	

X 1195 X 1.28mm)	accountability		
PP tricot lining fabric/vinyl, GSM-151	8700 Sq. meter		
PU coated fabric for interior 0.16mm, GSM-104	9315 Sq. meter		
Nylon Zipper No.5	15,444 Meters		
Nylon Zipper No.3	3000 Meters		
N57-JK10 Slider Nickel	Net to net with		
	accountability		
N37-JK10 Slider Nickel	Net to net with		
	accountability		
5 Men BLK Label logo T-	Net to net with		
M08429	accountability		
Mesh 100% Polyester fabric,	1155 Sq. meter		
width-58" L:1298 Meter			
Graphite			
Fixn Part Elast-CR STRP	Net to net with		
HLDR(F-246)	accountability		
Buckle ZA 1001-30mm	Net to net with		
	accountability		
Nylon coated fabric, KY-	5832 Sq. meter		
4025, Thickness-0.23mm			
Nylon Zipper No.8, 40mm	9009 Meters		
Slider Pullar N87H1-JH296	Net to net with		
Left	accountability		
Slider Pullar N87H1-JH297	Net to net with		
Right	accountability		
Hinge JF-166 Cubelite (F-166)	Net to net with		
	accountability		

TSA Recess Lock (TSA	Net to net with
21112)	accountability
Carry handle Cubelite-A112	Net to net with
3	accountability
Handle Cap Cubelite-A112	Net to net with
(Made of Plastic)	accountability
Handle Cap Cubelite-A112	Net to net with
(Made of Plastic)	accountability
Back plate of C.HDL-CR	Net to net with
STRP (A-112)	accountability
NC50A-B2-J047-0321GN-	Net to net with
ID Tag	accountability
Cubelite Logo J.W.L. 1942	Net to net with
	accountability
Pull handle 82CM Cubelite	Net to net with
Bags(H-7-12D-2)	accountability
Cubelite double wheels Dia-60	Net to net with
	accountability
Shell Reinforcement Bottom left	Net to net with
ZN 176-B	accountability
Shell Reinforcement Bottom	Net to net with
right ZN 175-B	accountability
Shell Reinforcement Top left	Net to net with
ZN 178-A	accountability
Shell Reinforcement Top right	Net to net with
ZN 177-A	accountability
SAMBL-HT-Gen/02/12 PP	Net to net with
Hangtag	accountability
Sticker SBL SAMA-STK	Net to net with

				accountability	
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

Case No.:3/2/84-ALC3/2013	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	I	Status: Deferred
HQ File :01/84/050/00003/AM14/			Defer Date: 06.06.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

	Case No.:2/2/84-ALC3/2013	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
12	HQ File :01/84/050/00002/AM14/			Defer Date: 06.06.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

			Meet No/Date:6/84-ALC3/2013 09.05.2013	Status: Deferred
13	HQ File :01/84/050/00495/AM13/			Defer Date: 06.06.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.06.2013.

#### MANUAL AGENDA CASE

(14)

Case No.62	M/s Grindwell Nortion Ltd. or M/s Grindwell Nortion
	International Ltd., Bangalore
NC 06/AM-14, dt. 09.05.2013	File No.01/84/162/499/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0710090486 dated	
30.08.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP alongwith file. It was decided to await the same and defer the case for re-listing on 30.05.2013.

(15)

Case No.63	M/s Shri Lakshmi Defence Solutions Ltd., Kanpur
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/99/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0610027047 dated 14.05.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/16/2013-14/Hosy., dated 09.05.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Fragmentation Jacket made of Kevlar woven fabric, GSM-190+/-10% (1112 pieces, having 22 layers each of Kevlar fabric)		Kevlar woven fabric KFA 964 CA 802F, GSM-190+/-10%, width-152 cms.	meter
2.	Bullet proof jacket made of Kevlar	1000 Nos.	Kevlar woven fabric KFA	11,947 Sq.

woven fabric, GSM-190+/-10%	964 CA 802F, GSM- meter
(1000 pieces, having 22 layers each	190+/-10%, width-152
of Kevlar fabric)	cms.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

#### (16)

Case No.64	M/s Reliance Industries Ltd., Mumbai
NC 06/AM-14, dt. 09.05.2013	File No.01/84/162/514/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0310715379 dated 21.11.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

#### **(17)**

Case No.65	M/s Reliance Industries Ltd., Mumbai
NC 06/AM-14, dt. 09.05.2013	File No.01/84/162/513/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0310716369 dated 05.12.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.06.2013.

## (18)

Case No.66	M/s SRG Apparels Pvt. Ltd., Tirupur, Coimbatore
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/238/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.3210056336 dated 16.08.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.06.2013.

(19)

Case No.67	M/s Tets N Rai International, New Delhi
NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/055/AM-13/DES-V
Ratification of input output Norms in respect of Annual Advance Authorization No. 0510335273 dated 20.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFTs letter dated 22.03.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(20)

Case No.68	M/s Precise Seamless Apparels Pvt. Ltd., New Delhi
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/190/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0510332416 dated 23.08.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 30.05.2013.

(21)

Case No.69	M/s Precise Seamless Apparels Pvt. Ltd., New Delhi
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/188/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0510332087 dated 21.08.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 30.05.2013.

(22)

Case No.70	M/s Chiripal Industries Ltd., Ahmedabad
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/300/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0810114745 dated 31.08.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that in the personal hearing with the representative of the applicant firm in the NC meeting held on 04.04.2013, the representative of the applicant firm was suggested to submit the relevant documents, flow chart and statement of wastage at each stage of the export product to the Committee. However, the applicant firm vide their e-mail dated 08.05.2013 has not submitted the requisite information/details. The Committee after deliberations decided to await the same and defer the case for re-listing on 30.05.2013.

(23)

Case No.71	M/s Chiripal Industries Ltd., Ahmedabad
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/280/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0810115374 dated	
25.09.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that in the personal hearing with the representative of the applicant firm in the NC meeting held on 04.04.2013, the representative of the applicant firm was suggested to submit the relevant documents, flow chart and statement of wastage at each stage of the export product to the Committee. However, the applicant firm vide their e-mail dated 08.05.2013 has not submitted the requisite information/details. The Committee after deliberations decided to await the same and defer the case for re-listing on 30.05.2013.

Case No.72	M/s Chiripal Industries Ltd., Ahmedabad
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/281/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0810115375 dated	
25.09.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that in the personal hearing with the representative of the applicant firm in the NC meeting held on 04.04.2013, the representative of the applicant firm was suggested to submit the relevant documents, flow chart and statement of wastage at each stage of the export product to the Committee. However, the applicant firm vide their e-mail dated 08.05.2013 has not submitted the requisite information/details. The Committee after deliberations decided to await the same and defer the case for re-listing on 30.05.2013.

(25)

Case No.73	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon
NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/98/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510288340 dated 20.04.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement chart of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Dress made of 100% Cotton Chambray woven fabric, GSM-162+/-10%, Style		100% Cotton Chambray woven fabric, GSM-162+/-10%	1
	No. 426968		1070	piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.74	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon
	NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/97/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510288340 dated 20.04.2011.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/18/2013-14/Hosy., dated 09.05.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Babies Body Suit made of 100% Cotton yarn dyed woven fabric, GSM-118+/-10%, Style No. 394038		100% Cotton yarn dyed woven fabric, GSM-118+/-10%, width-57/58"	1

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

## (27)

Case No.75	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon
NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/12/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510288340 dated 20.04.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 06.06.2013.

#### (28)

Ì	Case No.76	M/s Orient Craft Ltd., Gurgaon
	NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/15/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510314445 dated 13.01.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted

in this case. Accordingly, Committee on the basis of CAD/CAM of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Skirt made of Shell: 100%	4820 Nos.	100% Linen yarn dyed	3.49 Sq.
	Linen yarn dyed woven fabric,		woven fabric, GSM-180+/-	meter per
	GSM-180+/-10%, Lining: 100%		10%, width-55"	piece
	Cotton solid dyed woven fabric,		100% Cotton solid dyed	1.21 Sq.
	GSM-57+/-10% Style No.		woven fabric, GSM-57+/-	meter per
	32018014		10%, width-54"	piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(29)

	Case No.77	M/s Orient Craft Ltd., Gurgaon
	NC 06/AM-14, dt. 09.05.2013	File No.01/84/171/14/AM-13/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510307324 dated 04.11.2011.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Throw made out of 100%	950 Nos.	100% Linen woven fabric,	3.11 Sq.
	Linen woven fabric, GSM-		GSM-433+/-10%, width-	meter per
	433+/-10%, Style Name: Linen		56"	piece.
	Throw 50"X70"			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(30)

Case No.78	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon
NC 06/AM-14, dt. 09.05.2013 File No.01/84/171/16/AM-13/DES-V	
Fixation of ad-hoc norms under Annu	ual Advance Authorization No.0510336492 dated 04.10.2012.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 06.06.2013.

(31)

Case No.79	M/s Orient Craft Ltd., Gurgaon		
NC 06/AM-14, dt. 09.05.2013 File No.01/84/171/98/AM-13/DES-V			
Fixation of ad-hoc norms under Annu	nal Advance Authorization No.0510307324 dated 04.11.2011.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Bed Skirt made out of 100%	750 Nos.	100% Linen grey unwashed	5.17 Sq.
	Linen grey unwashed woven		woven fabric, GSM-180+/-	meter per
	fabric, GSM-180+/-10%, Size-		10%, width-125"	piece.
	60"x80" Style Name: Linen			
	Bed Skirt			
2.	Bed Skirt made out of 100%	750 Nos.	100% Linen grey unwashed	5.50 Sq.
	Linen grey unwashed woven		woven fabric, GSM-180+/-	meter per
	fabric, GSM-180+/-10%, Size-		10%, width-125"	piece.
	78"x80" Style Name: Linen			
	Bed Skirt			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(32)

Case No.80	M/s Masturlal Pvt. Ltd., Bangalore		
NC 06/AM-14, dt. 09.05.2013 File No.01/84/50/413/AM-13/DES-V			
Ratification of input output norms aga	inst Advance Authorization No.0710092070 dated 22.11.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.06.2013.

(33)

Case No.81	M/s Gulati Exports House, Gurgaon			
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/15/AM-07/DES-V			
Ratification of input output norms against Advance Authorization No.0510181039 dated 19.04.2006.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/19/2013-14/Hosy., dated 09.05.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	Quantity to
		Quantity		allowed	be
					accounted
1.	Ladies knitted Top made of	19,780 Nos.	60% Polyester 32%	7220 Kgs.	5270 Kgs.
	60% Polyester 32% Rayon		Rayon 8% Spandex		
	8% Spandex single jersey knit		single jersey knit fabric,		
	fabric, GSM-250+/-10%,		GSM-250+/-10%,		
	(Style: #0581)		width-60"		
2.	Ladies knitted Top made of	1976 Nos.	60% Polyester 32%	851 Kgs.	692 Kgs.
	60% Polyester 32% Rayon		Rayon 8% Spandex		
	8% Spandex single jersey knit		single jersey knit fabric,		

	fabric, GSM-250+/-10%, (Style: #0633)		GSM-250+/-10%, width-60"		
3.	Ladies knitted Top made of 60% Polyester 32% Rayon 8% Spandex single jersey knit fabric, GSM-250+/-10%, (Style: #0632)	1568 Nos.	60% Polyester 32% Rayon 8% Spandex single jersey knit fabric, GSM-250+/-10%, width-60"	811 Kgs.	681 Kgs.
4.	Ladies knitted Top made of 60% Polyester 32% Rayon 8% Spandex single jersey knit fabric, GSM-250+/-10%, (Style: #0624)	18,540 Nos.	60% Polyester 32% Rayon 8% Spandex single jersey knit fabric, GSM-250+/-10%, width-60"	5080 Kgs.	4032 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(34)

Case No.82	M/s Gulati Exports House, Gurgaon
NC 06/AM-14, dt. 09.05.2013	File No.01/84/50/607/AM-06/DES-V
Ratification of input output norms aga	inst Advance Authorization No.0510171388 dated 08.12.2005.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.06.2013.

(35)

Case No.83	M/s Alpine Apparels Pvt. Ltd., Faridabad		
NC 06/AM-14, dt. 09.05.2013 File No.01/84/171/96/AM-13/DES-V			
Fixation of ad-hoc norms under Annual Advance Authorization No.0510349772 dated 21.03.2013.			

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as per written comments of DIPP conveyed vide their I.D.No.7/110/2013-TSW, dated 09.05.2013 as detailed below:-

D.110.   Empore 1 to didet   Empore term   Quantity		S.No.	Export Product	Export	Import item	Quantity
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		Quantity		allowed
1.	Leather Hand bags in CKD/ SKD condition consisting of any combination of leather panels, leather components, fabric panels, fabric component, gussets, straps, handles & lining	` .	Relevant lining materials: woven, non-woven, synthetic, coated, laminated, PVC, PU, coated fabric Relevant components: Brass metallic, synthetic or composite, snap fasteners, pullers, rivets,	Actual + 5% wastage  Net content + 1%
	gussets, straps, names et ming		frames, logos, corners, magnetic button, magnetic locks, push clip, decorative fittings, key holder, key ring, hooks, plastic clear sheet, woven/moulded net sheets, chains, ring binders, manicure set accessories, money clip, angle spring, clips, glass beads, chaton and buckles etc., stamping foil, adhesive (synthetic, latex), sewing thread, elastic, reinforcement material and adhesive tape, lockskey, locks-numbered, telescopic carriers, hanger clips, metal accessories required for the manufacture of leather goods.	wastage
			Zip fastner	Net+ 1%
			Packing material: Poly, PU bags, card board/corrugated boxes, art paper, duplex board, adhesive tapes, labels, tags	As per packing policy
2.	Fabric Hand bags in CKD/	1 pcs.	Relevant lining materials: woven,	Actual +

SKD condition consisting of any combination of leather	non-woven, synthetic, coated, laminated, PVC, PU, coated fabric	5% wastage
panels, leather components,	Relevant components: Brass	Net content
fabric panels, fabric component,	metallic, synthetic or composite,	+ 1%
gussets, straps, handles & lining	snap fasteners, pullers, rivets,	wastage
	frames, logos, corners, magnetic	
	button, magnetic locks, push clip,	
	decorative fittings, key holder, key	
	ring, hooks, plastic clear sheet,	
	woven/moulded net sheets, chains,	
	ring binders, manicure set	
	accessories, money clip, angle	
	spring, clips, glass beads, chaton	
	and buckles etc., stamping foil,	
	adhesive (synthetic, latex), sewing	
	thread, elastic, reinforcement	
	material and adhesive tape, locks-	
	key, locks-numbered, telescopic	
	carriers, hanger clips, metal	
	accessories required for the	
	manufacture of leather goods.	
	Zip fastner	Net+ 1%
	Packing material: Poly, PU bags,	As per
	card board/corrugated boxes, art	packing
	paper, duplex board, adhesive	policy
	tapes, labels, tags	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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